

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 520 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Thanga, District & Sessions Judge,
Aizawl Judicial District.

Dated Guwahati 23rd January 2020.

Sub:- Casual leave with station leave permission.

Ref:- Your letter Dated 14th January, 2020.

Madam,

With reference to the above, I am directed to inform you that, you have been granted casual leave for two days on 24.01.2020 and 27.01.2020 with station leave permission for the aforesaid period. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 522 -1A, dated 23.1.2020

Copy to:

1. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdsn